

in Delhi|New Delhi, according to a special census taken by the Delhi Administration in June-July, 1960, under the Jhuggis and Jhonpris Removal Scheme.

(b) None.

(c) and (d) Government's intention is to offer open developed plots to eligible families who had squatted on Government and public lands in Delhi | New Delhi prior to the special census. Families who squatted on land subsequent to this date are to be evicted without offering them alternative accommodation.

SHRI B. K. GAIKWAD: Are Government aware that many of them are labourers employed by the Government on construction works and, if so, is it not the duty of the Government to see that housing accommodation is provided to them?

SHRI JAGANATH RAO: Under the scheme they are offered developed plots and it is for them to construct the houses thereon.

SHRI B. K. GAIKWAD: May I know whether it is a fact that the plots allotted to them are far away from the places where they are working?

SHRI JAGANATH RAO: Land is scarce in Delhi and we cannot help it. They have to go to the places where land is available.

**PLOTS UNDER JHUCGI AND JHONPRI  
REMOVAL SCHEME**

\*173. SHRI B. K. GAIKWAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that under Jhuggi and Jhonpri Removal Scheme an assurance has been given to the people living in Jhuggis and Jhonpris that Government would provide plots measuring 80 sq. yards developed up to plinth level to them;

(b) if so, what is the number of such plots to be provided; and

(c) the area or areas where such plots are to be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) Government's intention is to provide these developed plots to eligible families who squatted on Government and public lands in Delhi prior to the special census conducted in June-July 1960.

(b) The Scheme contemplates provision of 25,000 plots.

(c) The sites so far proposed are at Marginal Bund Shahdara, Srinivasपुरi, Ring Road near Moti Bagh, Najafgarh Road near Rajouri Gardens, Ran jit Nagar, Khampur, Pambri Road, Lajpat Nagar, Naraina village, Wazirpur, Piniapole, Kingsway Camp, Kalkaji, Malviya Nagar, Punjabi Bagh, Shakur-basti, Model Town.

SHRI B. K. GAIKWAD: May I know the number of persons who are demanding such plots and how many of them will be provided?

SHRI MEHR CHAND KHANNA: Sir, I should like to answer this a little more fully. We have had a census taken and under the census, the number estimated was roundabout 44,000. I am told that some eligible persons have been left out and we are going to have a fresh census, if need be. The intention is the all those who are eligible under the scheme—I mean those who established themselves before a particular crucial date—we are going to look after them but those who go on continuing to squat on Government lands, I am afraid they shall have to be evicted unless of course you want to turn the whole of Delhi into a slum area.

SHRI B. K. GAIKWAD: Will the Government care to see that such localities are not segregated from the

general public as was done in the past by segregating the localities of the Scheduled Caste, outside the villages?

SHRI MEHR CHAND KHANNA: We do not look at this matter from a narrow angle. It is a question of the availability of lands and we take the jhuggi dwellers wherever they are and whoever they are.

SHRI FARIDUL HAQ ANSARI: The hon. Minister said that these lands are developed. In what way the lands are developed, may I know? Is drinking water provided there and are sanitary arrangements made?

SHRI MEHR CHAND KHANNA: We have so far developed these somewhere near Moti Bagh. I have been there. We have taken the area, levelled it, provided water also. We are trying to provide all possible amenities—water and various other things as far as possible.

SHRI B. K. GAIKWAD: Are Government aware that wherever they are, in those localities there are no water taps nor even the sanitary arrangements such as latrines, urinals etc.?

SHRI MEHR CHAND KHANNA: It must be realised that it is a very big problem. Our honest effort is to provide water and all these amenities but sometimes these are not readily available. There is so much pressure on civic services in Delhi.

#### QUARTERS TO JHUGGI DWELLERS

•174. SHRI B. K. GAIKWAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that security deposit is taken for the quarters allotted to jhuggi dwellers in Delhi on subsidised monthly rent;

(b) whether it is a fact that an assurance has been given to the jhuggi

dwellers that the amount of security deposit will be taken in twelve monthly instalments;

(c) whether it is a fact that in spite of the above assurance, some officers go and demand the amount of security deposit in a lumpsum and if it is not so given, the household belongings are attached and sold by public auction; and

(d) what action Government have taken against such officers for breach of assurance?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) The Jhuggis and Jhonpris Removal Scheme contemplates allotment of developed plots only, for which no security deposits are taken from the jhuggi dwellers. The Municipal Corporation have, however, allotted a few-houses built under the Slum Clearance Scheme to the jhuggi dwellers for which security deposits are taken from the allottees.

(b) and (c) A few families were allowed to make security deposits for the houses in 12 monthly instalments. The Municipal Corporation has taken action against those families only who failed to pay their instalments regularly.

(d) The officers have done nothing irregular and hence the question of taking action against them does not arise.

SHRI B. K. GAIKWAD: May I know whether it is a fact that the Government charge subsidised rent for these quarters at the rate of Rs. 13.50 per month plus Rs. 2 as conservancy charge?

SHRI JAGANATH RAO: Yes, that is correct.

SHRI B. K. GAIKWAD: Are Government aware that the income of these people is not more than Rs. 50 to Rs. 60 per month and therefore it has become impossible for them to pay this?